

IN THE HIGH COURT OF JHARKHAND AT RANCHI

A.B.A. No. 1615 of 2020

With

A.B.A. No. 9381 of 2019

With

A.B.A. No. 700 of 2020

With

A.B.A. No. 56 of 2020

With

A.B.A. No. 1419 of 2020

With

A.B.A. No. 1889 of 2020

With

A.B.A. No. 2027 of 2020

With

A.B.A. No. 8304 of 2019

With

A.B.A. No. 9144 of 2019

With

A.B.A. No. 8652 of 2019

CORAM : HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY

04/26.06.2020: As prayed for, let all these cases be listed on
02.07.2020.

(R. Mukhopadhyay, J.)

MK/-